

DIVISION BENCH
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/960(KB)2019
IA(COMPANIES.ACT)/80(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	ORISSA METALIKS PVT. LTD.
UNDER SECTION	SEC. 230-232, SEC 234

Appearance via video conference/physically

For the Applicants

Mr. Siddharth Sharma, Adv.

Mr. Urmila Chakraborty, Adv.

Mr. Shaunak Mitra, Adv.

Mr. Rishav Dutt, Adv.

Ms. Pratiksha Roy, Adv.

ORDER

1. Ld. Counsel for the applicant present.
2. Registry is directed to issue notice to the respondent no. 3 for appearance, by speed post and email and place tracking information on record , failing which appropriate orders will be passed on the next date of hearing.
3. Post this matter on **14.06.2024**. *Dasti* service is also permitted.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**